

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/33(CHE)/2022
NAME OF THE PETITIONER(S) : Ruchi Soya Industries Ltd
NAME OF THE RESPONDENTS : GHI Energy Pvt Ltd
UNDER SECTION : Sec 48 of CA, 2013

ORDER

Present: Ld. Counsel Shri. N P S Chawla for the Petitioner.

Ld. Counsel Shri. Pawan Jhabakh for the Respondent.

Ld. Counsel for the Respondent submits that written synopsis e-filed today. Hard copy is yet to be filed.

Ld. Counsel for the Petitioner per contra submits that he has brought the written synopsis with him and wants to file the same after the arguments.

Arguments partly heard.

List the petition for hearing on **28.08.2024**.

Written synopsis be filed before the date fixed.

Ld. Counsel for the Petitioner submits that he needs 30 minutes time to conclude the arguments while the Counsel for the Respondent submits that Ld. Sr Counsel Shri. Arvinth Pandian will argue for the Respondent and he needs only 15 minutes time.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)